NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.39/Chd/Hry/2018

in the matter of		
Abhinav C.Ajmera.		Petitioner.
	Versus.	
M3M India Pvt.	Ltd.	Respondent.
Present:	None.	
	The Hon'ble Member (Judicial) is or	n official tour, hence the
matter is adjourned to 05.03.2018.		
		Sd/- Court Officer.
February 20, 20	018.	